

भी राजीव (जान-)

Declaration of Assets and Liabilities

Year 2022-2023

1269

I Abhishak Kumar, son/daughter/wife of Sharvan Kumar Singh, aged 41 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance,etc.) of myself, my spouse and dependants*:

A.Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to begiven)

Sr. No.	Description	Self	Spouse Name(S) Babita Kumari	Dependant-1 Name	Dependant- 2 Name Riya Bharti	Dependant-3 Etc. Name
(i)	Cash	Rs 5000/-	Rs 2000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs 15000/- (2) SBI, vidyapatinagar - Rs 5000/-	Rs. – 5000/- Dakshin Bihar Bank Vidyapatinagar	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Sahara India Rs 100000/-	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Reliance Lic Priemure Rs. – 9000/- SBI Life Rs 7000/-	Nil	Nil	Rs. – 1000/- Monthly Suraksha Yojna	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Motor BR 33K6019	Nil	Nil	NiI	Nil
vi)	Jewellery (give details of weight and value)	Gold – 2.5gm	Gold – 20 gm Silver – 100 gm	Nil	Nii	Nil
vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Immovableassets

[Note: Properties in joint ownership indicating the extent of joint ownership willalso have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL	Rs 4 00000/-
	(ii) Loans from financial		
	institutions	Nil	Nil

words price

	(iii) Government Dues:	4.00	
	(a) dues to departments	Nil	Nil
	dealing with government		
	accommodation		
	(b) dues to departments		
		Nil	Nil
	dealing with supply of		
	water	<u> </u>	
	(c) dues to departments		
	dealing with supply of	Nil	Nil
	electricity		
	(d) dues to departments dealing		
	with telephones	Nil	Nil
	(e) dues to departments dealing		
	withgovernment	Nil	Nil
	transport (including aircraft		
	andhelicopters) (f) Other dues, if any		
	(1) Other dues, it any	Nil	Nil
o)	(i) Income Tax including surcharge		
	[Also indicate the assessment year	Nil	Nil
	upto which Income Tax Return	Assessment Year 2022-2023	
	filed. Give also Permanent	Pan No CJYPK2697C	
	Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate		
	the assessment year upto which Wealth Tax	Nil	Nil
	return filed.]		
	(iii) Sales Tax [Only in case		
	of proprietary	Nil	Nil
	business]		
	(iv) Property Tax		
		Nil	Nil

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B. Personal Detail

GPF/CPF/PRAN No.

PRAN No.- 110175358449

Gender

:- M

(M/F)

Date of Birth

:-

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9 8

(DD/MM/YYYY)

Class/Group

:- C

(A/B/C)

Cadre

Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

C.R.

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

राजिट कुछार

Commission of the Commission of

Name of Employee: Abhishak Kumar

Place: By

Designation: Office Attendant

Date: 06-62-2023

Department: Bihar Legislative Assembly, Patna